

## SCHEDULE I

### FORM A

#### PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

#### FOR THE ATTENTION OF THE STAKEHOLDERS OF MOVNI EXTRACTIONS PRIVATE LIMITED.

|    |                                                                                                       |                                                                                                                                                                                                                     |
|----|-------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                              | MOVNI EXTRACTIONS PRIVATE LIMITED                                                                                                                                                                                   |
| 2. | Date of Incorporation of Corporate Person                                                             | 14/11/1990                                                                                                                                                                                                          |
| 3. | Authority Under Which Corporate Person Is Incorporated                                                | Registrar of Companies, Maharashtra at Mumbai.                                                                                                                                                                      |
| 4. | Corporate Identity Number of Corporate Person                                                         | U15140MH1990PTC058965                                                                                                                                                                                               |
| 5. | Address of The Registered Office of Corporate Person                                                  | 701 Centrum, Plot No C-3, S G Barve Road, Wagle Estate, Wagle I.E., Thane- 400604                                                                                                                                   |
| 6. | Liquidation Commencement Date of Corporate Person                                                     | 30 <sup>th</sup> September, 2025                                                                                                                                                                                    |
| 7. | Name<br>Address<br><br>Email Address<br>Telephone Number<br>The Registration Number of the Liquidator | Manoj Kumar Jain<br>11, Friend's Union Premises Co-operative Society Ltd, 2 <sup>nd</sup> Floor, 227, P.D'Mello Road, Mumbai - 400001<br>manojj2102@gmail.com<br>2207-5289.<br>IBBI/IPA-001/IP-P00535/2017-18/10960 |
| 8. | Last date for submission of Claims                                                                    | 30 <sup>th</sup> October, 2025                                                                                                                                                                                      |

Notice is hereby given that Movni Extractions Private Limited has commenced voluntary liquidation on 30<sup>th</sup> September, 2025.

The stakeholders Movni Extractions Private Limited are hereby called upon to submit a proof of their claims, on or before 30<sup>th</sup> October, 2025, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/10/2025

Place: Mumbai



  
Manoj Kumar Jain  
Insolvency Resolution Professional  
Reg. No: IBBI/IPA-001/IP-P00535/2017-18/10960